

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-CW-285/2020

Anna Colaco and anr. ...Petitioners.
Vs
Aleixo Monteiro and anr. ...Respondents.

Shri A. D. Bhobe, Advocate for the petitioners.

Coram:- DAMA SESHADRI NAIDU, J.

Date: 20th October 2020.

PC.

Issue notice to the respondents returnable on 23.10.2020. The petitioner is permitted to take out personal notice.

DAMA SESHADRI NAIDU, J.

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